

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 07.01.2021

**THROUGH VIDEO CONFERENCING**  
**CAUSE LIST**

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala  
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 48/BB/2018	For report of Liquidator <b>Liquidation</b>	Sec 9 of I&B Code 2016	Vishwas Concrete Pvt Ltd	-	Pranee Infrastructures Pvt Ltd	Shri Vinod Sunder Raman, Liquidator A Murali for RP

ADVOCATE FOR PETITIONER/s:

Ms. Vinod Sunder Raman  
liquidator

ADVOCATE FOR RESPONDENT/s:

**ORDER**

Heard Mr. Vinod Sunder Raman, Learned Liquidator through Video Conference.  
Post the case on 19.02.2021

  
MEMBER (T)

  
MEMBER (J)

Verified

  
Court Officer